

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SATHYA
SOLUTIONS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	SATHYA SOLUTIONS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	28.04.2011
3	Authority under which corporate debtor is incorporated / registered	Incorporated under Companies Act, 1956 with Registrar of Companies, Telangana
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31900TG2011PTC074147
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: # 6-3-853/1, No. 206, 02nd Floor, Meridian Plaza, Ameerpet, Hyderabad, TG 500016
6	Date of closure of Insolvency Resolution Process	29.10.2020 (Max 330 days from CIRP order)
7	Liquidation commencement date of corporate debtor	06.07.2022 (Order pronounced on 23.11.2021 & received on 06.07.2022)
8	Name and registration number of the insolvency professional acting as liquidator	CHINNA GURAPPA Regn No: IBBI/IPA-003/IP-N00261/2020- 2021/13035 AFA No: AA3/13035/02/100523/300657 Valid till: 10-May-23
9	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. E1, Plot No.45, Surya Residency, Siddhartha Nagar, Vengalrao Nagar Post, Near ICICI Bank Limited, Kalyan Nagar Branch, Hyderabad, Telangana, 500038. Email: c_gurappa@rediffmail.com Mob No: 9912171234
10	Address and e-mail to be used for correspondence with the liquidator	Address: Flat No. E1, Plot No.45, Surya Residency, Siddhartha Nagar, Vengalrao Nagar Post, Near ICICI Bank Limited, Kalyan Nagar Branch, Hyderabad, Telangana, 500038. Email: cirp.satyasolutions@gmail.com c_gurappa@rediffmail.com
11	Last date for submission of claims	05.08.2022

Notice is hereby given that the National Company Law Tribunal (*Name of Bench*) has ordered the commencement of liquidation of the **SATHYA SOLUTIONS PRIVATE LIMITED** on **23.11.2021**

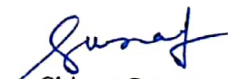
The stakeholders of **SATHYA SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 05.08.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 08-07-2022
Place: Hyderabad

Regd No: IBBI/IPA-003/IP-N00261/2020-2021/13035


Chinna Gurappa
Liquidator

